

Name of Corporate Debtor:	Arshiya Limited
Date of Commencement of CIRP:	23.04.2024
List of Creditors as on:	01.08.2024

## List of secured financial creditors (Other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	Security Interest
		Date of receipt	Amount claimed	Amount of claim admitted provisionally	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	Axis Bank Limited	06-05-2024	24,78,05,919.00	24,78,05,919.00	Secured	24,78,05,919.00	24,78,05,919.00	No	0.38				24,78,05,919.00		Charge on movable and immovable assets of the company pertaining to FTWZ Project in Panvel, located Sai Village, Taluka Panvel admeasuring around 142 Acres present and future on pari passu basis.
2	SREI Equipment Finance Limited	06-05-2024	6,08,05,480.00	6,08,05,480.00	Secured	6,08,05,480.00	6,08,05,480.00	No	0.09				6,08,05,480.00	The amount pertains to Overdue Charges	Industrial Land situated at Village Sultanpur, Khurja, Buland Sahar, UP. Admeasuring 5020 sq. mtrs.. Gata No. 254
3	Punjab National Bank	13-05-2024	3,74,59,98,989.52	3,74,59,98,989.52	Secured	3,74,59,98,989.52	3,74,59,98,989.52	No	5.80				3,74,59,98,989.52		4052778 Shares of Arshiya Northern FTWZ Limited.
4	Edelweiss Asset Restructuring Company	27-07-2024	26,54,06,93,782.00	26,54,06,93,782.00	Secured	26,54,06,93,782.00	26,54,06,93,782.00	No	41.10				26,54,06,93,782.00		1) First paripassu charge on 146 acres of FTWZ Land at panvel along with structures, cashflows & movables lying therein Note: Consortium lenders had first charge paripassu charge on Panvel land. EARC has acquired 100% of the consoritum debt 2) Shares of AL pledged held by Axis Trusteeship Services Limited 3) Second charge on immovable and movable assets of Arshiya Ltd. 4) Share pledge of AL held by EARC Trust SC 334 (Secured asset at FTWZ Nagpur sold under SARFAESI in April 2022) 5) Exclusive charge on ~25.42 acres of land at Khurja owned by Arshiya Limited 6) Priority charge on assets and cashflows of Arshiya Ltd. at Panvel.
<b>Total</b>			<b>30,59,53,04,170.52</b>	<b>30,59,53,04,170.52</b>	-	<b>30,59,53,04,170.52</b>	<b>30,59,53,04,170.52</b>	-	<b>47.37</b>	-	-	-	<b>30,59,53,04,170.52</b>	-	-